

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 229 OF 2015 &
IA NOS. 377 OF 2015 & 67 OF 2016
AND
APPEAL NO. 230 OF 2015 &
IA NOS. 378 OF 2015 & 66 OF 2016

Dated: 31st October, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N.K. Patil, Judicial Member

APPEAL NO. 229 OF 2015 &
IA NOS. 377 OF 2015 & 67 OF 2016

In the matter of:

| | | |
|---|-----|----------------------|
| Alloy Steel Producers Association of India | ... | Appellant(s) |
| Vs. | | |
| Maharashtra Electricity Regulatory Commission & Anr. | ... | Respondent(s) |

APPEAL NO. 230 OF 2015 &
IA NOS. 378 OF 2015 & 66 OF 2016

In the matter of:

| | | |
|---|-----|----------------------|
| Mahindra Sanyo Special Steel Pvt. Ltd. | ... | Appellant(s) |
| Vs. | | |
| Maharashtra Electricity Regulatory Commission & Anr. | ... | Respondent(s) |

Counsel for the Appellant (s) : Mr. Yash Agarwal

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Ms. Nikita Choukse for R-2

ORDER

At the request of the learned counsel for the appellant, the matter is
adjourned to **09.11.2017.**

(Justice N.K. Patil)
Judicial Member

(I. J. Kapoor)
Technical Member

mk/vt